

FIR no. RC-DAI-2020-A-2018  
U/s 7 of PC Act 1988  
(as amended in 2018)  
PS CBI, ACB, New Delhi  
Surender Singh Chahal v. CBI

27.06.2020

This is an application moved on behalf of accused/applicant Surender Singh Chahal for furnishing of bail bonds.

Present : Ld. APP for the State.

Surety Sh. Bahadur Singh Gulia along with advocate Sh. Vijay S Bishnoi for the accused/applicant.

Due to spreading of Corona Virus (COVID-19), special measures taken by the Government to prevent it by ordering a nationwide lockdown, the hearing of the urgent matter has been conducted through Video Conference using CISCO WEBEX app after taking consent of both the parties, in terms of directions issued by the Ld. District and Sessions Judge, Rouse Avenue District Courts.

Accused/applicant has been granted bail by the court of Sh. Chandra Shekhar, Special Judge (PC Act), CBI-19 on 26.06.2020. As per the order the Accused has been directed to be released on bail on furnishing of personal bond in the sum of Rs. 1,00,000/- with one surety of the like amount.

In view of the order dated 26.06.2020, bail bonds have been furnished online. Let original bail bonds along with the original documents be submitted with the IO of the case if he is available/Ahlmad of this Court who is present in the court today before 04.00 PM today itself. IO/Ahlmad of this court shall keep the original bail bonds and original documents with him and shall deposit/submit the same with the concerned court upon resuming of the normal functioning of the Courts. As the bail bonds are accepted online there is no need to endorse the same.

Copy of the order be provided to the Ld. Counsel for the accused/applicant. Copy of the order be also sent to the Jail Superintendent concerned after depositing of the original documents/original bail bonds with the IO/Ahlmad of the Court.

This order may be also considered as the release warrant for the purpose of the release of the accused from the jail.

Application stands disposed off accordingly.

[Vishal Pahuja]  
Duty Magistrate/RADC/ND/27.06.2020